

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES  
LOK SABHA  
UNSTARRED QUESTION NO- 2859  
TO BE ANSWERED ON 13<sup>th</sup> MARCH, 2018

**ASSISTANCE TO FISHERMEN**

2859. DR. SHASHI THAROOR :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that fishermen throughout the country, including Kerala are facing threats to their livelihood owing to coastal erosion, if so, the details thereof;
- (b) whether the Government is willing to incorporate a special component under the 'National Scheme of Welfare of fishermen' to provide assistance to fishermen facing the difficulties of coastal erosion, or in the alternative to create a separate specialized scheme for the same;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE**  
**(SMT. KRISHNA RAJ)**

(a) : The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare, in the recent period, is not in receipt of such reports from the Coastal State Governments and Union Territories.

(b) : No, Madam. The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare (MoA&FW) at present has no such proposal.

(c) and (d) : Does not arise, as the coastal protection is not falling under the purview of the DADF, Ministry of Agriculture and Farmers Welfare.

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